

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 916 of 2019

In the matter of:

Actioncor Consultants (P) Ltd.

.....Appellant

Vs

Viprah Technologies Ltd.

.....Respondent

Present:

For Appellant:- Mr. Prantik Hazarika and Mr. Nitin Pandey, Advocates

**For Respondents :- Mr. K. Anandh and Mr. Mathumita Chakraborty,
Advocates.**

ORDER

13.03.2020- Due to paucity of time, the matter could not be taken up.

List the matter 'For Hearing' on **31st March, 2020.**

**(Justice Venugopal M.)
Member (Judicial)**

**(V.P. Singh)
Member (Technical)**

**(Shreesha Merla)
Member (Technical)**